

RAJASTHAN HIGH COURT, JODHPUR**ORDER****No.Estt.(RJS)/58/2014****Date : 17.05.2014****I**

On account of administrative exigencies, following transfers/ postings of the Judicial Officers in the District Judge, Senior Civil Judge and Civil Judge Cadre, are made with immediate effect:-

S. NO	NAME OF OFFICER SARVA SHRI/MS. :	FROM	TO	VICE SARVA SHRI/MS. :
1.	MOHD. ANWAR ALI (ON REQUEST)	ADJ, BHADRA (HANUMANGARH)	ADJ NO.1, HINDAUN (KARUALI)	AJAI SHUKLA
2.	SHYAM SUNDER LATA (ON REQUEST)	ADJ GANGAPURCITY (SAWAI MADHOPUR)	ADJ,BHADRA (HANUMANGARH)	MOHD. ANWAR ALI
3.	RAM NIWAS JAT	ADJ, MALPURA (TONK)	ADJ, DAUSA	YUDHISTHIR SHARMA
4.	YUDHISTHIR SHARMA	ADJ, DAUSA	ADJ No.1, DEEG (BHARATPUR)	AVINASH CHANDRA SHARMA
5.	AVINASH CHANDRA SHARMA (ON REQUEST)	ADJ NO.1, DEEG (BHARATPUR)	ADJ, MALPURA (TONK)	RAM NIWAS JAT
6.	CHANDRA KALA JAIN (ON REQUEST)	ADJ NO.1, HANUMANGARH	SPL. JUDGE, SC/ST CASES COURT, PALI	MANOJ KUMAR SAHARIYA
7.	MAMTA VYAS	ADJ, SAMBHAR (JAIPUR DISTRICT)	ADJ GANGAPURCITY (SAWAIMADHOPUR)	SHYAM SUNDER LATA
8.	AJAI SHUKLA (ON REQUEST)	ADJ NO.1, HINDAUN (KARUALI)	ADJ NO. 3, BHILWARA	RAJ VYAS
9.	RAJ VYAS	ADJ NO.3, BHILWARA	ADJ NO.1, HANUMANGARH	CHANDRA KALA JAIN
10.	MANOJ KUMAR SAHARIYA	SPL.JUDGE, SC/ST CASES COURT, PALI	ADJ, SAMBHAR (JAIPUR DISTRICT)	MAMTA VYAS
11.	AMAR VERMA (ON REQUEST)	CJ(SD)-CUM-ACJM, BANDIKUI (DAUSA)	SPECIAL ADDITIONAL CHIEF JUDICIAL MAGISTRATE (P.C.P.N.D.T. ACT CASES), AJMER	MAHAVIR PRASAD GUPTA
12.	MAHAVIR PRASAD GUPTA	SPECIAL ADDITIONAL CHIEF JUDICIAL MAGISTRATE (P.C.P.N.D.T. ACT CASES), AJMER	ACJ(SD)-CUM- ACJM, JHALAWAR	PRAMOD KUMAR MALIK
13.	PRAMOD KUMAR MALIK (ON REQUEST)	ACJ(SD)-CUM-ACJM, JHALAWAR	CJ(SD)-CUM-ACJM, BANDIKUI (DAUSA)	AMAR VERMA
14.	ACHLA ARYA	ACJ(SD)-ACJM NO.1, JALORE	CJ(SD)-ACJM, ATRU (BARAN)	SAROJ CHOUDHARY

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S. NO	NAME OF OFFICER SARVA SHRI/MS. :	FROM	TO	VICE SARVA SHRI/MS. :
15.	SAROJ CHOUDHARY	CJ(SD)-ACJM, ATRU (BARAN)	ACJM, UDAIPURWATI (JHUNJHUNU)	VACANT
16.	NEERJA DADHICH	ACJ(SD)-ACMM NO.5, JODHPUR METROPOLITAN	ACMM (RENT TRIBUNAL), JODHPUR METROPOLITAN	VACANT
17.	CHANDRA PRAKASH SINGH (ON REQUEST)	CJ(SD)-CUM-ACJM, BAYAYA (BHARATPUR)	ACJ(SD)-CUM-ACJM NO.3, UDAIPUR	MUKESH ARYA
18.	MUKESH ARYA	ACJ(SD)-CUM-ACJM NO.3, UDAIPUR	CJ(SD)-CUM-ACJM, BHAWANIMANDI (JHALAWAR)	JAGDISH PRASAD MEENA
19.	JAGDISH PRASAD MEENA (DAUSA)	CJ(SD)-CUM-ACJM, BHAWANIMANDI (JHALAWAR)	CJ(SD)-CUM-ACJM, BAYAYA (BHARATPUR)	CHANDRA PRAKASH SINGH
20.	PRASHANT AGARWAL (ON REQUEST)	CJ(SD)-CUM-ACJM NO.2, BARI (DHOLPUR)	CJ(SD)-ACJM, WEIR (BHARATPUR)	VACANT
21.	VINOD KUMAR GUPTA (II)	CJ(JD)-JM, RAJGARH (CHURU)	CJ(JD)-JM, TARANAGAR (CHURU)	VACANT
22.	ASHUTOSH GOSINHA	ACJ(JD)-JM, NAGOUR Under transfer to ACJ(JD)-MM NO. 9, JAIPUR METROPOLITAN	CJ(JD)-JM, DUNGARGARH (BIKANER)	VACANT
23.	VIKAS SINGH CHOUDHARY (ON REQUEST)	CJ(JD)-JM, JAHAZPUR (BHILWARA)	ACJ(JD)-MM NO. 9, JAIPUR METROPOLITAN	VACANT
24.	JYOTI KUMARI SONI (ON REQUEST)	ACJ(JD)-MM NO. 6, JODHPUR METROPOLITAN	CJ(JD)-JM, MARWAR JUNCTION (PALI)	PAWAN KUMAR KALLA
25.	PAWAN KUMAR KALLA (ON REQUEST)	CJ(JD)-JM, MARWAR JUNCTION (PALI)	CJ(JD)-JM, GANGRAR (CHITTORGARH)	VACANT
26.	KUSUM SUTRAKAR (ON REQUEST)	CJ(JD)-JM (NORTH), AJMER	ACJ(JD)-MM NO.6, JODHPUR METROPOLITAN	JYOTI KUMARI SONI

II

In earlier order No. Estt.(RJS)/44/2014 dated 24.04.2014, the endorsement "ON REQUEST" mentioned below the name of **Ms. Shweta Sharma-II**, is hereby deleted.

NOTE:

- The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
- The officer transferred on his/her own request shall not be entitled to claim transfer allowance and joining time.

BY ORDER,

 REGISTRAR GENERAL